

Consumer Co-operative Society Limited, New Delhi for the study of its working and to suggest various systems in the organisation and business thereof; and

(b) if so, details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRI BIREN SINGH ENGTT): (a) and (b). Yes, Sir. A.F. Ferguson & Co., a firm of Management Consultants, has been engaged to carry out Systems Study of the Central Government Employees Consumer Cooperative Society Limited covering procurement and inventory control systems, organisation structure upto the supervisor level including preparation of Personnel Policy Manual, financial accounting systems, internal audit requirements of the organisation and Computerisation feasibility (including software development, implementation and training).

#### Wasteland Development by Co-operative Sugar Mills

8486. SHRI BALASAHEB VIKHE PATIL: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether the National Wasteland Development Board has urged all Co-operative Sugar Mills to undertake afforestation through their federal organisations in their areas as well as on Government land;

(b) the response of the sugar mills in the matter;

(c) whether sugar mills have brought any difficulties to Government's notice; and

(d) if so, the details thereof and the reaction of Government thereon?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI Z.R. ANSARI) : (a) The National Wastelands Development Board has held certain initial discussions with Co-operative Sugar Mills Federation in Maharashtra for afforestation of their member's land and of Govt. lands in their

areas by catalysing small, marginal farmers and landless of the area also.

(b) to (d). The Co-operative Sugar Mills Federation of Maharashtra have expressed considerable interest, but have also stated that the primary problem is of availability of land near their area of operations for involving small/marginal farmers and landless poor in afforestation projects and fodder development.

#### Environment Protection

8487. SHRI MULLAPPALLY RAMACHANDRAN: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) the main recommendations on environment protection made at the 73rd Session of the Indian Science Congress Association held in 1986; and

(b) the steps taken in pursuance of the recommendations ?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI Z.R. ANSARI) : (a) and (b). The main recommendations made on Environment protection at the 73rd session of the Indian Science Congress which was held in 1986, are :-

- (i) An Advisory Body on Environment be set up on the lines of the Scientific Advisory Committee to Cabinet to assist in developing policies on pressing national environmental issues.
- (ii) A document on national conservation strategy be formulated which should lead to the formulation of a national policy for sustainable development.
- (iii) Environmental management institutions to serve the research, training and consultancy needs in the field of environment to be established.
- (iv) Establishment of the Indira Gandhi

Institute for Himalayan Environment and Development to be expedited.

- (v) Conservation and Development of Resources shall be given importance.
- (vi) Activities for regeneration of eco-systems should be taken up.
- (vii) Regulation and implementation of laws in the areas of water and air pollution, mining, urban cleaning and safe disposal of hazardous wastes be taken up.
- (viii) Organisation of environmental education both formal and informal shall be attended to.
- (ix) A national data bank be set up on toxic chemicals, ambient air quality and meteorology.
- (x) Identification of suitable plant species for fuel and fodder to meet the present and the future needs.
- (xi) Protection of mangroves and fragile eco-system.

Government have taken the following steps:-

1. A National Wastelands Development Board was created in 1985 with idea of fulfilment of the fuelwood and fodder needs of the people.

2. The National Natural Resource Management System (NNRMS) is being utilised for the management of natural resources. Several conservation measures have been taken up to preserve faunal resources.

3. The Department has constituted a National Mangrove committee to advise on developmental strategy on conservation of mangroves in the country.

4. Certain water-sheds have been selected for integrated soil conservation and afforestation.

5. Mined area reclamation in Mussoorie Hills has been taken up by an eco-task force. The eco-regeneration programme of the Department is initiated with the objective of speedy restoration of damaged eco-system and arresting further damage.

6. A comprehensive legislation Environment (Protection) Act, 1986 was enacted in May, 1986 and was brought in force on 19.11.1986. This provides of stringent penalties for violation of its provisions.

7. The Water (Prevention and Control of Pollution) Act, 1974 and Air (Prevention and Control of Pollution) Act, 1981 are being amended to make the implementation more effective.

8. The new education policy of Government of India provides for the incorporation of environmental considerations in education process. A national awareness campaign is launched through the mass media to cover large sections of the populations.

9. Environmental Information Systems have been set up in ten institutions which collect data on different aspects of environment.

10. For pollution control at source, Minimal National Standards (MINAS) have been fixed. Emission limits have been laid down for major polluting industries and some of these have been made statutory under Environment (Protection) Act, 1986.

11. A national wildlife action plan has been drawn up which is under implementation.

12. A programme on Research Education & Training is being implemented by the Government in collaboration with Universities, research and development institutions and non-governmental organisations.

[*Translation*]

**Refund of Tax Deducted at Source  
from Certain Payments**

8488. SHRI DAL CHANDER JAIN: Will the Minister of FINANCE be pleased to state: